

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dated 23.9.04.

For hearing as a
part-heard matter

With

M.A. 699/2004 for
withdrawal of O.A.
Copy served.

D.S.
22/9/04

Bench

Hear further in - Pan -

Adjourning to 23.9.04.

Member (B)

Sub. M.G.
Vice-Chairman.

23.9.04

Sir B. Mohanty, learned
Counsel submits that the
applicant does not want to
press this O.A. and therefore,
permission may be accorded
to withdraw the same.
In view of above submission,
the O.A. is disposed of
as withdrawn.

Mr. C. Kasturi, learned
Advocate is present & heard.

Sub.
Vice-Chairman

(read)
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Copy of award
may be submitted
Court to before

1
18/10/04

S. S. S.